

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 101**  
**286/2016**

**IN THE MATTER OF:**

Hari Pravat Reality Pcvr Ltd	...	Applicant/Petitioner
Vs		
Govt. of National capital Territory of Delhi	...	Respondent

**Order under Section 391-394.**

**Order delivered on 04.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
for the RD/OL : Ms. Apoorva Chowdhury Proxy Counsel for  
Ms Tania Sharma, Advrs.

**ORDER**

None present.

List the matter for hearing on **18.03.2021**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-Sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

04.02.2021  
Deepak